

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

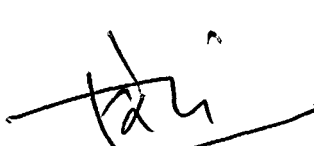
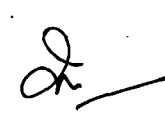
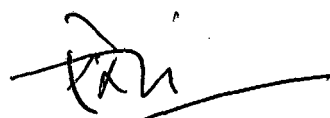
APPLICATION NO.: OA 101/2003

Applicant(s) Mohan Balai

Respondent(s) UOI & others

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<u>16-2-2004</u> Mr. P. N. Jatti, Counsel for the applicant. Mr. Sita Ram, Proxy Counsel for Mr. T. P. Sharma, Counsel for the respondents. Heard the learned Counsel for the applicant at some length. List the matter for further hearing on 18-2-2004.  A.K. BHANDARI ADMINISTRATIVE MEMBER  (J. K. KAUSHIK) JUDICIAL MEMBER <u>18.02.2004</u> Mr. P. N. Jatti counsel for the applicant. Mr. Tej Prakash Sharma counsel for the respondents. Learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted. The Original Application stands dismissed as withdrawn.  (A. K. BHANDARI) MEMBER (A)  (J. K. KAUSHIK) MEMBER (J)

Copy given
Mr. C. 30.1.2004
dt 19.2.04